

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No. 191 of 2015(SZ)

With

Original Application No. 178 of 2014(SZ)

S.P.Muthuraman

...Applicant

Vs

**The Union of India,
Rep. by the Secretary to Government,
Ministry of Environment Forest
and Climate Change, ,
New Delhi - 110003 & others.**

... Respondents

WITH

**T. Rajamanickam,
Tiruneveli.**

... Applicant(s)

Vs

**The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
Tirunelveli and Ors.**

... Respondent(s)

INDEX

S.No	Description	Page No.
1.	REPORT FILED ON BEHALF OF THE RESPONDENTS - TAMIL NADU POLLUTION CONTRO BOARD	1 - 9

**Filed by
Thiru. Sai Sathya Jith
Advocate, Chennai.**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Original Application No.191 of 2015(SZ)
With
Original Application No. 178 of 2014 (SZ)**

S.P. Muthuraman,
S/o. S. Ponnusamy,
No.204, Railway Feeder Road,
Sankar Nagar Post,
Thirunelveli District.

...Applicant

Vs

The Union of India,
Rep. by the Secretary to Government,
Ministry of Environment, Forest & Climate Change,
Government of India,
Indira Paryavaran Bhavan,
Jorbagh Road, Aliganj,
New Delhi and Ors.

... Respondents

With

T. Rajamanickam,
S/o. Thirunavukarasu,
44-E, Pandiyapuram South Street,
Pettai, Thirunelveli.

..Applicant(s)

Versus

The District Environmental Engineer,
Tamil Nadu Pollution Control Board,
30/2, SIDCO Industrial Estate,
Pettai, Thirunelveli and Ors.

...Respondent(s)

**REPORT FILED ON BEHALF OF THE RESPONDENTS
TAMIL NADU POLLUTION CONTROL BOARD.**

I, J. Josephine Sahayarani, Daughter of Jesu Rajan , Christian,
aged about 56 years, having office at No.76, Mount Salai, Guindy,

J. Josephine Sahayarani
16/11/2014

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
NO. 76, MOUNT SALAI, CHENNAI-600 032.

b. Permanent Measures:

- UGSS-Phase-II is under progress and about **68.2%** of work has been completed and the target date to complete the entire project is by 25.07.2022.
- UGSS-Phase-III is under progress and about **23%** of work has been completed and the target date to complete the entire project is by 31.12.2022.
- The Tirunelveli Corporation is yet to provide temporary DEWATS to treat the sewage letout into River Thamirabarani at Meenakshipuram Railway Bridge.
- The Tirunelveli Corporation is yet to provide temporary DEWATS to treat the sewage letout into River Thamirabarani from Ettuthogai Street & Thirukuripu Thondar Street.

c. Construction of Dhobikana:

- The stage of construction of dhobikana with ETP at three locations is as follows:
 - i. Karuppanthurai (43.2 KLD): Foundation completed and Roof laid and further construction under progress.
 - ii. Vannarapettai Thiru kurippu thondar street (43.2 KLD): Plastering work under progress. ETP work yet to be started.
 - iii. Vannarapettai Ettuthogai street (28.8 KLD): Plastering work under progress. ETP work yet to be started.
- The Corporation has to apply for CTE with design details of the ETP proposed along with the NOC obtained from PWD as the location is on the River banks.

In this regard, directions were issued to the Tirunelveli Corporation vide Board's Proc dated 15/11/2021 for necessary


 JOINT CHIEF ENVIRONMENTAL ENGINEER
 TAMILNADU POLLUTION CONTROL BOARD,
 No.76, MOUNT SALAI, CHENNAI-600 032.

compliance and also directions was issued to the Tirunelveli Corporation vide Board's Proc dated 15/11/2021 to remit a sum of Rs. 2873.55 Lakhs as Environmental Compensation as per the guideline issued by Hon'ble NGT (PB). The Tirunelveli Municipal Corporation is yet to furnish the action taken report on the Directions issued.

II. Municipalities:

i. Vickramasingapuram Municipality:

Permanent measures:

The Vickramasingapuram Municipality have prepared DPR during Novenber'2020 through TWICL for the control of sewage/sullage directly let into irrigation channels in which short term and long term action plans were suggested. In the short term action plan, Constructed wet land system (or) Decentralized STP at each outfall location (or) Construction of interceptor drain and STP at centralized location were suggested and UGSS and STP suggested as a long term measures. The Municipality is yet to furnish the suggested scheme approved as obtained from the Commissioner of Municipal administration, Chennai and work yet to be commenced.

However the sub Committee constituted vide G.O. (Rt) No.444 dated 04/09/2021, Environment, Climate Change and Forest Department in its report submitted to Hon'ble NGT (SZ) after inspection carried out at site on 06/09/2021 has suggested DEWATS treatment for implementation at all sewage outfall locations (12 Nos)

J. for 20085
16/12/2024

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

for Vickramasingapuram Municipality and all the DEWATS to be completed by 30/06/2022.

In this regard, Directions were issued to the Municipality vide Board's Proc dated 15/11/2021 for necessary compliance. However, the Municipality is yet to furnish the action taken on the directions issued by the Board.

It is respectfully submitted that the FSTP of capacity 30 KLD was inspected on 29/11/2021 and noticed that fecal sludge treatment was being carried out and the treated sewage is yet to reach the final treated sewage collection tank for monitoring the characteristics of the treated sewage.

ii. Ambasamudram Municipality:

The Ambasamudram Municipality have prepared DPR during Novenber'2020 through TWICL for the control of sewage/sullage directly let into **irrigation channels** in which short term and long term action plans were suggested. In the short term action plan, Constructed wet land system (or) Decentralized STP at each outfall location (or) Construction of interceptor drain and STP at centralized location were suggested and UGSS and STP suggested as a long term measures. The Municipality is yet to furnish the suggested scheme approved as obtained from the Commissioner of Municipal administration, Chennai and work yet to be commenced.

In this regard, Directions were issued to the Municipality vide Board's Proc dated 15/11/2021 for necessary compliance. However,

J. S. Srinivasan 85
16/12/24

JOINT CHIEF ENVIRONMENTAL ENGINEER
MILNADU POLLUTION CONTROL BOARD,
600 032, MOUNT SALAI, CHENNAI-600 032.

the Municipality is yet to furnish the action taken on the directions issued by the Board.

III. Town Panchayats:

The following Town Panchayats namely **Kallidaikurichi, Veeravanallur, Mukkudal, Cheranmahadevi, Pathamadai, Gopalamudram, Melaseval** have prepared DPR through TWICL for the control of sewage/sullage directly let into irrigation channels in which short term and long term action plans were suggested. In the short term action plan, Constructed wet land system (or) Decentralized STP at each outfall location (or) Construction of interceptor drain and STP at centralized location were suggested and UGSS and STP suggested as a long term measures. The DPR prepared during March'2021 is yet to be approved by the Director of Town Panchayats, Chennai and work yet to be commenced. Naranammalpuram Town Panchayat is yet to prepare DPR.

It was also suggested that for the rest of the sewage outfall drain, suitable land to be identified and to implement DEWATS.

The actual locations where the DEWATS treatment to be provided is yet to be furnished by the Town Panchayats.

The sewage/sullage samples from the **sewage drains** carrying Town Panchayats area is yet to be collected and analysed for its characteristics.

J. for 2021/22
16/12/21

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
NO. 75, MOUNT SALAI, CHENNAI-600 032.

In this regard, Directions were issued to the Town Panchayats vide Board's Proc dated 15/11/2021 for necessary compliance

M/s. Sun Paper Mill Limited, North Ariyanayakipuram, Cheranmadevi Taluk, Tirunelveli District

This industry is a Pulp and Paper Mill unit. The unit earlier utilised wood as raw material with digester process to manufacture paper. Now the unit has stopped the digester activity and now utilizing only waste paper as raw material. The treated trade effluent from the unit is discharged on units land for irrigation. The unit does not discharge the treated trade effluent into the River Tamirabarani. This unit is not in continuous operation for the last two years. The unit was also operated without the valid consent of the Board.

The unit was inspected on 25/08/2021 and report dated 22/09/2021 was submitted to Board with a recommendation to consider the issue of directions for closure and disconnection of power supply of the unit under Section 33-A of the Water (Prevention and Control of Pollution) Act, 1974 as amended and under Section 31-A of the Air (Prevention and Control of Pollution) Act, 1981 until the unit obtain valid consent of the Board. In this regard, Board has conducted a personal hearing with the unit on 12.11.2021 and the unit was instructed to take necessary action on the following:

i. Due to change the process, the unit has to revamp the Effluent Treatment Plant, based on the present quality of trade effluent generated, within a month time in consultation with the District

J. J. J. J.
16/11/2021
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

Environmental Engineer, Tirunelveli, so that the treated effluent satisfies the standards prescribed by Board.

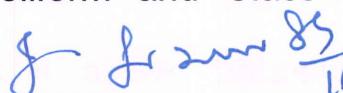
ii. Resubmit the consent applications pertaining to paper unit and Co-gen power plant unit to the Board through DEE, Tirunelveli along with relevant particulars within a month time.

iii. Remit the consent fee for the period 2021-22 & 2022-23 for the paper unit and Co-gen power plant unit so that consent shall be extended upto 31.03.2023.

iv. Furnish an undertaking letter to the Board within a week for compliance of the above.

During inspection of the unit on 13.12.2021, it was noticed that the unit was not in operation and also not operated since August 2021. The unit has provided a Hill Screen arrangement to recover pulp from the wastewater before let into ETP for treatment and disposal. The unit is yet to complete the revamp of ETP. The unit has filed the application for fresh consent for its co-gen power plant on 09/12/2021 and has remitted consent fees of Rs.7,37,248/- vide Cr.No.122848 dated 09/12/2021. The application for consent is under process.

It is respectfully submitted that the consolidated statement of the ROA of the Thamirabarani River samples collected at 9 locations for the period from April'21 to Nov'21 is enclosed. The quality of River Thamirabarani generally satisfies Class-B (Outdoor Bathing) standards in respect of parameter BOD and Total Coliform and Class -A


16/12/21
JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032

(Drinking Water source without Conventional Treatment but after Disinfection) standards for rest of other parameters as analysed.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further or other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstance of this case and thus render justice.

J. Josephine Sahayarani
16/12/24

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032,

BEFORE ME

VERIFICATION

I, J. Josephine Sahayarani, Daughter of Thiru. Jesu Rajan, working as Joint Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai – 600 032, do hereby submit that the above contents are true to the best of my knowledge and belief through records.

J. Josephine Sahayarani
16/12/24

JOINT CHIEF ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD,
No.76, MOUNT SALAI, CHENNAI-600 032.

**BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL SOUTHERN
ZONE, CHENNAI.**

**Original Application No. 191 of
2015(SZ)**

With

**Original Application No. 178 of
2014(SZ)**

S.P.Muthuraman

...Applicant

Vs

The Union of India & ors.

...Respondents

WITH

**T. Rajamanickam,
Tiruneveli.**

... Applicant(s)

Vs

**The District Environmental Engineer,
TNPCB, Tirunelveli and Ors.**

..Respondent(s)

**REPORT FILED ON BEHALF OF
THE RESPONDENTS - TAMIL
NADU POLLUTION CONTRO
BOARD.**

**Advocate for Respondent TNPCB
Thiru. Sai Sathya Jith.**

Date:16.12.2021.

Date of hearing on 17.12.2021.